

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Clover Forging and Machining Private Limited Date of Commencement of Liquidation: 02-01-2020; List of Stakeholders as on Date: 18-02-2020; Name of IP: Mr. Rohit Ramesh Mehra; Process Number: 1; Last 5 digit of registration number: 11374

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				18514681				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	6398232623	6	6222874055		175358568		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	21	1375730	21	1375730		0		Annexure 6
7	Operational creditors (Government Dues)	3	137810856	2	86207010		35099949	215774	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	78	25284530	74	19784155		3276662		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		108	6562703739	103	6348755631	0	213735179	215774	